

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH, COURT NO. I

SERVICE TAX APPEAL NO. 50677 OF 2018

[Arising out of the Order-in-Original No. UDZ-EXCUS-000-COM-0019-17-18 dated 15/12/2017 passed by The Commissioner of Central Goods and Service Tax, Udaipur, Rajasthan.]

Shri Lokesh Kumar Joshi,
Executive Director of
M/s Radiant Digitek Network Pvt. Ltd.
G-247, Road No. 5, Indraprastha Industrial Area,
Kota – 324 005.

Appellant

VERSUS

**The Commissioner of Central Goods
and Service Tax,**
Udaipur, Rajasthan.

Respondent

APPEARANCE

Shri B.L. Narasimhan, Advocate for the appellant.

Shri Ravi Kapoor, Authorized Representative (DR) – for the Department

CORAM : **HON'BLE SHRI JUSTICE DILIP GUPTA, PRESIDENT**
HON'BLE SHRI P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING : 17.05.2022

JUSTICE DILIP GUPTA

The appeal is dismissed. For order see order of date in
Service Tax Appeal No. 50678 of 2018.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)